

Shashikant Dhamne

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10, Shreeban Society, Opp. Police Ground
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Reg. No.: IBBI/PA-001/IP-P00237/2017-18/10466

Tel: + 91 20 - 2566 5551 / 2566 1551

email: ssdhamne@yahoo.co.in**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOLOPGANG SERVICES INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SOLOPGANG SERVICES INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	02/03/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2017FTC291913
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	5 th Floor, Prudential Building, Central Avenue Road, Hiranandani Business Park, Powai, Mumbai Bandra Suburban, Maharashtra – 400076, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/03/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/PA-001/IP-P00237/2017- 18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	14/04/2021

Notice is hereby given that **Solopgang Services India Private Limited** has commenced voluntary liquidation on 15th March 2021.

The stakeholders of **Solopgang Services India Private Limited** are hereby called upon to submit a proof of their claims, on or before 14th April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

ssdhamne
Shashikant Shravan Dhamne

Date: 15th March 2021**Place: Pune**